

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 859/17 & 860/17 in DFR NO. 2991/17 (IA 859/17- for leave to file, IA 860/17- for delay in filing)	M/s Lourdes Society for Health Care & Research, Ernakulam Vs. The Kerala State Electricity Regulatory Commission & Anr.	2991/2017 Dated 11/09/2017	10/10/2017		06/11/2017
2.	IA 864/17 & IA 862/17 in DFR NO. 1103/17 (IA 864/17- for delay in re-filing, IA 862/17- for delay in filing)	Maharashtra Veej Grahak Sangatana Vs. Maharashtra Electricity Regulatory Commission & Ors.	1103/2017 Dated 06/04/2017	11/10/2017		06/11/2017 07/12/2017 (as requested by counsel)

Dated: 16/10/2017

By Order
Sd/-
Dy. Registrar